## ONESOURCE TECHMEDIA LIMITED

Registered Office: 33/1, Wallajah Road, Chepauk Chennai- 600002, Tamil Nadu, India.
Tel: +9144 66882222; Email: info@ostindia.org; Website: www.ostml.com;

CORPORATE INDENTIFICATION NUMBER: L72900TN2008PLC067982

Recommendations of the Committee of Independent Directors ("IDC") of Onesource Techmedia Limited ("Target Company") in relation

	by Mr. Jose Charles Martin ("Acquirer"), to the public shareholders of the Target Company
	3(1) & 4of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended
("Take over Regulations").	-(-,
Date	April 16, 2018
Name of the Target Company	Onesource Techmedia Limited
Details of the Offer pertaining	The Offer is being made by the Acquirer in terms of Regulations 3(1) & 4 of the Regulations for
to Target Company	acquisition of up to 25,97,000 (Twenty Five Lacs Ninety Seven Thousand Only) fully paid-up
	equity shares of face value of Rs.10 each ("Equity Shares"), representing 40% of the Voting
	Share Capital of the Target Company from the eligible shareholders of the Target Company for
	cash at a price of Rs. 14/- per equity share (the 'Offer').
Name of the acquirer and PAC	Acquirer-
with the acquirer	Mr. Jose Charles Martin
	There are no PAC(s) with the Acquirer for the purpose of Open Offer.
Name of the Manager to the offer	Saffron Capital Advisors Private Limited
Traine or the manager to the ener	605, Sixth Floor, Centre Point, J.B. Nagar, Andheri (East), Mumbai - 400 059, India
	Tel. No.: +91 22 4082 0914-915, Fax No.: +91 22 4082 0999
	Email id : openoffers@saffronadvisor.com; Website : www.saffronadvisor.com
	Investor grievance : investorgrievance@saffronadvisor.com
	SEBI Registration Number: INM 000011211
	Contact Person: Amit Wagle/ Shikha Jain
Members of the Committee of	Baskaran Sathya Prakash
Independent Directors (IDC)	Independent Director
independent birectors (ibe)	(DIN):01786634
	2. Vasudevan Sridharan
	Independent Director
	(DIN):05138873
IDC Mambar's relationship with	Chairman of IDC:-Mr. Vasudevan Sridharan
IDC Member's relationship with	All IDC Members are directors of the Target Company. Except for being directors of the
the Target Company (Director, Equity shares owned, any other	company, they have no other relationship with the target company.
contract / relationship), if any	
Trading in the Equity shares/other	None of the IDC Members have traded in the equity shares of Target Company during 12
securities of the Target Company	months prior to the date of the Public Announcement of the Offer on February 20, 2018
by IDC Members	months prior to the date of the rabile Afficial Centent of the other of rebidary 20, 2010
IDC Member's relationship with	None of the IDC Members holds any contracts, nor have any relationship with the Acquirer.
the acquirer (Director, Equity	Trong of the 120 Members holds any continues, not have any relationship with the requires.
shares owned, any other	
contract /relationship), if any.	
Trading in the Equity shares/other	Not Applicable, since Acquirer is individual.
securities of the acquirer by IDC	,
Members	
Recommendation on the Open	Based on the review, IDC Members believe that the Offer is fair and reasonable and in line
offer, as to whether the offer, is	with the Regulations.
or is not, fair and reasonable	
Summary of reasons for	IDC Members have reviewed
recommendation	a)Public Announcement ("PA")dated February 20, 2018;
	b) Detailed Public Statement ("DPS") published on February 27, 2018;
	c) Draft Letter of Offer ("DLOF") dated March 01, 2018;
	d) Letter of Offer ("LOF") dated April 04, 2018; and
	e) Corrigendum to DPS (CDPS) published on April 16, 2018.
	Based on review of PA, DPS, CDPS, DLOF and LOF, the IDC Members are of the view that the
	Offer price is in line with the parameters prescribed by SEBI in the Regulations.
Details of Independent Advisors,	None
if any.	
Any other matter to be highlighted	None
	ef, after making proper enquiry, the information contained in or accompanying this statement is, in
all material respect, true and correct and not misleading, whether by omission of any information or otherwise, and includes all the	
information required to be disclosed by the Target Company under the Regulations.	
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For and on behalf of the Committee of Independent Directors of	

For and on behalf of the Committee of Independent Directors of Onesource Techmedia Limited Sd/-

Place: Chennai Vasudevan Sridharan Date: April 14, 2018 Chairman of IDC